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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 01.06.2018

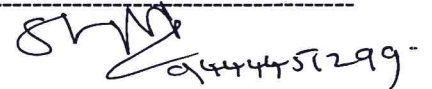
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/315/IB/2018  
NAME OF THE PETITIONER(S) : J. BHUVANESHWARI, J. JAYABALAN,  
R. KALYANI KUMARI  
NAME OF THE RESPONDENT(S) : AKSHAYA PVT LTD  
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1. SD S Philip

Counsel for  
Applicants



Mani Sivalayam

Counsel for  
Respondent



**ORDER**

Counsels for both the parties present. Counsel for the Respondent has filed the reply, the copy of which is given to the other side. Pleadings are completed. The matter is posted for arguments. Put up on **18.06.2018 at 10.30 AM.**

-sd-

(CH.MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)